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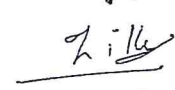
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : CP/561/ (IB)/2017
NAME OF THE PETITIONER(S) : ETA ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : CONSOLIDATED CONSTRUCTION CONSORTIUM LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	S. KARTHIKEI BALAN PREETHI. S. ARASU	Counsel for Respondent	
2.	LILLY FRANCIS	Counsel for Petitioner	

ORDER

Counsel for both the parties present. Counsel for the Respondent prayed for time to file counter in the matter. At request, time is enlarged. The case is posted for arguments. Put up on 13.09.2017 at 10.30 a.m.


(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH.MOHD.SHARIEF TARIQ)
MEMBER (JUDICIAL)